

NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

Co.Appeal 299 of 2019

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2020

Name of the Company:

Raj Kishan Saxena  
V/s  
Cardila Healthcare Ltd & Ors

Section:

Section 59 of Co.Act, 2013

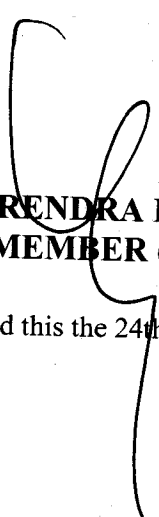
**ORDER**


No one appeared for the Applicant. Learned Counsel for the applicant sent a leave note which is taken on record. However, Learned Counsel Mr. Vaibhav Verma appeared for the Applicant.

Learned CS Mr. Manoj Hurkat appeared for the Respondent.

Learned CA Mr. Malay Pandit also appeared for the Respondent.

Mater stands adjourned to 12.10.2020

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 24<sup>th</sup> day of August, 2020.

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